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C.A.No. 35 OF 1999
ITEM No.IB
For Judgment

Court No. 3

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.35/1999

Dattatreya & Ors. Appellant (s)

VERSUS

Mahaveer & Ors. Respondent (s)

(HEARD & DECIDED BY HON'BLE MR. JUSTICE BRIJESH KUMAR AND ARUN KUMAR, JJ)

Date : 31/05/2004 This Petition was called on for pronouncement
of judgment today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL (Vacation Bench)
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr.Sudarsh Menon,Adv.

For Respondent (s) Mr.KH Nobin Singh,Adv..

Mr.Sanjay R.Hegde,Adv.

UPON hearing counsel the Court made the following
J U D G M E N T

Hon'ble Mrs. Justice Ruma Pal pronounced the judgment
of the Court on behalf of the Hon"ble Mr.Justice Brijesh Kumar
dismissing the appeal with no order as to costs. Reportable.

(Usha Bhardwaj) (Madhu Saxena)
P.S. To Registrar COURT MASTER

Signed judgment is placed on the file.